

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 962
(TO BE ANSWERED ON THE 5th February 2026)

USAGE OF ELECTRONIC PERSONNEL LICENSE

962. SHRI BASAVARAJ BOMMAI

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has conducted any assessment on the transition from physical pilot licences to Electronic Personnel Licence (EPL) and if so, the details thereof;
- (b) the specific measures taken to ensure the security and authenticity of digital pilot licences and to prevent potential misuse or fraud;
- (c) whether the Government has received any feedback from airlines, pilot associations or international regulatory bodies regarding the implementation of EPL; and
- (d) if so, the details thereof along with the actions taken so far in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): Yes, the Electronic Personnel License (EPL) has been issued in conformance with the International Civil Aviation Organisation (ICAO) regulations as stipulated in ICAO Annex 1 on Personnel Licensing and Doc 9379 - Manual of Procedures for Establishment and Management of a State's Personnel Licensing System. The EPL has been launched on 20th February 2025 with the approval of ICAO. The EPL has been made available on eGCA mobile app only.

(c) & (d): As part of stakeholder consultation, a public notice along with the draft Plan for phased implementation was issued on 5th September 2024. Comments from stakeholders were invited. The suggestions and comments received thereafter had been addressed.
